

Rev. Appl. 27/04

IN

O.A. No. 82/03

BY CIRCULATION

28.04.2004

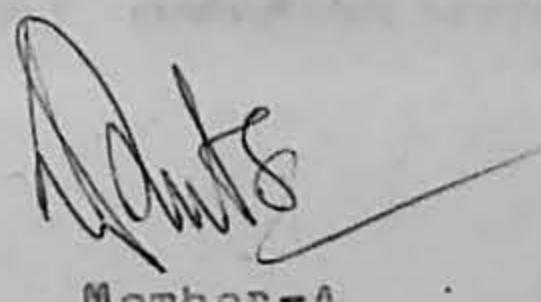
HON'BLE MAJ GEN. K.K. SRIVASTAVA, MEMBER-A

This review petition has been filed by Shri S. Lal whereas the counsel for the applicant in the O.A. was Shri Ram Chandra. The Review Application is for review of the order of this Tribunal dated 05.09.2003 passed in O.A. No. 82/03.

The order of this Tribunal as per the applicant was challenged before Hon'ble High Court through writ petition no. 56685/03. The same was dismissed as withdrawn by order dated 05.01.2004 with liberty to the applicant to move an application for review. The applicant has also filed delay condonation application alongwith the review application. The applicant has explained the delay in filing the review on the ground of his illness for which he has filed the medical certificates alongwith the delay condonation application. In view of the medical certificates regarding illness of the applicant the delay in filing the review is condoned.

The certain grounds taken by the review applicant in the review application for review of the order sought for were well considered whereas the remaining grounds for the review are flimsy and they do not call for any interference.

I have perused the order under review and in my opinion the order does not suffer from any error of law. The review application is, therefore, rejected under circulation rules.



Member-A

/Neelam/